

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 25.03.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.131/2021 in CP(IB) No.228/7/HDB/2020
NAME OF THE COMPANY	Cosmos Forgings Ltd
NAME OF THE PETITIONER(S)	Affluence Engineering and Enterprises Ltd
NAME OF THE RESPONDENT(S)	Cosmos Forgings Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Financial Creditor appeared.

Learned counsel for the Corporate Debtor appeared.

Pleadings are completed.

Learned counsel for the Financial Creditor makes statement that she does not wish to pursue the matter in IA No.131/2021. Hence, it stands withdrawn and disposed of.

Matter to appear for hearing on 29.04.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL